

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3536
ANSWERED ON:16.08.2010
ROLE PEOPLE REPRESENTATIVES IN PMGSY
Singh Rajkumari Ratna;Sinh Dr. Sanjay

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has not defined any role or contribution of people representatives under Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government has taken steps proposed to be taken to provide importance to the people representatives and to accord priorities to their suggestions under the said yojana; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (d) The Pradhan Mantri Gram Sadak Yojana (PMGSY) guidelines have a defined role for Member of Parliament in finalisation of Core Network and annual proposals.

The roles assigned to public representatives are:-

- (i) The Core Network and District Rural Roads Plan are to be finalized by the District Panchayat after giving full consideration to the suggestions of the Member of Parliament.
- (ii) Suggestions of the Member of Parliament are to be taken while finalizing the Comprehensive New Connectivity Priority List (CNCPL) and Comprehensive Upgradation Priority List (CUPL).
- (iii) The Annual Plan Proposals are to be finalized in consultation with the Lok Sabha Members in respect of their constituencies and Rajya Sabha Members in respect of that district of the State they represent for which they have been nominated as Vice-Chairman of the District Vigilance & Monitoring Committee of the Ministry of Rural Development.
- (iv) The proposals received from the Members of Parliament by the stipulated date have to be given full consideration in the District Panchayat which is expected to record reasons in each case of non-inclusion.
- (v) The elected representatives are also involved in the joint inspection of PMGSY Projects. So far as participation of MPs is concerned, the Superintending Engineer concerned of the zone/region should request the MP and Zila Pramukh representing that zone/region once in six months to select any PMGSY project(s) for joint inspection. The schedule of joint inspection should be fixed as per the convenience of the MP/Zila Pramukh.
- (vi) All elected representatives associated with the programme should be duly invited to the foundation laying and inauguration ceremonies.